

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

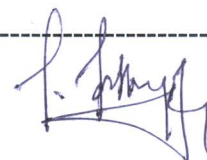
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C.M. Rajendran & another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Sathya Ganesh

Counsel for R3



A. ABDUL RAHMAAN

Counsel for Respondent



(for) B. DHANARAJ

ORDER

Shri A Abdul Rahman, representing senior counsel for petitioners present. Shri S Sathya Ganesh, counsel for R3 present. He stated that he also represented R2, R4, R5 & R6 and sought time for final arguments. Time extended at request. Put up on **02.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)